

THE PARLIAMENTARY DEBATES
OFFICIAL REPORT
IN THE HUNDRED AND SIXTY- NINTH SESSION OF THE
RAJYA SABHA

Commencing 0,11 the 2nd December, 1993/11 Agrahayana 1915 (Saka)

RAJYA SABHA

*Thursday, the 2nd December, 1993/ 11th
Agrahayana, 1915 (Saka)*

The House met at eleven of the clock.
The Deputy Chairman in the Chair.

(The National Anthem was played.)

OBITUARY REFERENCES

THE DEPUTY CHAIRMAN; Hon. Members, I refer with profound sorrow to the passing away of Shri T. Chandrasekhar Reddy, a sitting Member of this House, of Shri Lalchand Hirachand Doshi, Shri Valadi Ganpathi Gopal and Shri Debabrata Mookerjee, former Members of this House and of Shri J. R. D. Tata.

As the Members are aware, Shri T. Chandrasekhar Reddy had been ailing for a prolonged period and passed away on the 15th September, 1993.

Born in Nellore District in July, 1932, Shri Reddy hailed from a family of agriculturists. He entered the field of construction engineering and for his work connected with the Nagarjun-sagar Project, he was awarded a gold medal by the President of India.

In 1977, Shri Reddy took over the Deccan Chronicle group of publications as Managing Director and launched a

Telugu monthly and weekly. He initiated innovative technological modernisation in the printing of all these publications. He was nominated to the Press Council of India in 1984.

Shri Reddy was a Member of this House representing the State of Andhra Pradesh from March, 1981 onwards. During the period of his membership he was Chairman of the House Committee and the Committee on Petitions and was a Member of various Standing Committees.

In the passing away of Shri T. Chandrasekhar Reddy the country has lost a multifaceted personality and a stalwart who made an invaluable contribution in diverse tasks of national reconstruction.

Shri Lalchand Hirachand Doshi, a prominent industrialist, passed away on the 14th October, 1993 at the age of 89 years. Born at Solapur in October, 1904, he was educated at Deccan College and at London School of Economics.

Starting with a cane plantation for a sugar mill, Shri Lalchand Hira-chand went into manufacturing Hume pipes. He also built the Hindustan Aircraft Factory in Bangalore. His biggest venture was the Premier Automobiles in 1944, first automobile assembly plant in India. Besides these he was closely associated with various companies in different capacities.

and was the head of over fifty charitable institutions. In recognition of his services in the industrial field, he was awarded the Padma Shri.

Shri Lalchand Hirachand was Vice-President of the Maharashtra Chamber of Commerce and was a delegate to the International Economic Conference at Mbscow in 1952,

He was a Member of the erstwhile Bombay Legislative Council from 1937 to 1939 and represented the erstwhile State of Mysore in Rajya Sabha from April, 1952 to April, 1958.

In the passing away of Shri Lalchand Hirachand Doshi the country has lost a leading industrialist, a renowned philanthropist and an eminent public figure who strove with dedication for modernisation and welfare.

Shri Valadi Ganpathi Gopal passed away under tragic circumstances when he was shot and killed by some unknown assailants on the 14th October, 1993. He was born at Jamshedpur in December, 1917.

A social worker and a trade unionist. Shri Gopal was closely connected with the trade union movement in Bihar and was Vice-President, INTUC (Regional) Bihar and the Indian National Mine Workers' Federation, Dhanbad. He was also President of the TISCO Workers' Union and a Permanent member of the International Labour Organisation's Governing Body. He was associated in different capacities with a number of other workers' organisations.

As a social worker, Shri Gopal was connected with welfare activities to secure justice for Harijans and the poor. Besides these, he was also associated with the co-operative movement.

Shri Gopal was a Member of this House representing the State of Bihar from April, 1952 to April, 1956.

Shri Debabrata Mookerjee, a former Member of the Rajya Sabha, passed away on the 1st November, 1993, at the age of 90 years. Born in September, 1903, Shri Mookerjee had his higher education at Calcutta. He entered public life as an advocate practising in the Calcutta High Court in 1927. Thereafter, in 1952, he was elevated to the Bench as a Judge of that High Court where he served till 1963.

Shri Mookerjee was a Member of the Rajya Sabha, representing the State of West Bengal from November 1965 to April, 1968.

A doyen of Indian industry, Shri J. R. D. Tata passed away on November 29, 1993 in Geneva, He was 89.

Born in Paris in 1904, Shri Tata was for nearly half a century at the helm of affairs of the Tata Group.

Shri Tata was a pioneer in aviation in our country. He opened the Tata Aviation Service in 1932 which later culminated in the founding of Air India in 1948. The joint sector venture was nationalised in August, 1953 and the choice for chairmanship of Air India fell on Shri Tata. He was regarded as the Father of Indian Civil Aviation. He was President of the International Air Transport Association and Honorary Air Vice-Marshal of the Indian Air Force.

Whenever any dispute with the management occurred in Tata concerns, Tata was often requested to intervene and the agreement between him and the workers of the Tata Iron and Steel Company ushered a new era of employer-employee relationship in this country.

In 1953, the National Association of Foremen of the USA cited him as an International Management Man. In 1954, the French Government nominated him an Officer of the Legion d' Monneur. In 1979 he received the Tony Jaune Award for his contribution to the development of air transport.

He was the recipient of the Bharat Ratna Award in 1992 and in the same year he got the UN's Population Award. Shri Tata was also associated with several social, charitable and educational institutions and organisations.

In the death of Shri Tata, the country has lost a towering personality who left an indelible mark by his contribution in the sphere of national development, particularly in the fields of industry and aviation. He will always be remembered for his dedication and significant achievement.

We deeply mourn the passing away of Shri T. Chandrasekhar Reddy, Shri Lalchand Hirachand Doshi, Shri Va-ladi Ganpati Gopal, Shri Debabrata Mookerjee and Shri J. R. D. Tata. I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute)

THE DEPUTY CHAIRMAN: Secretary-General will convey to the members of the bereaved families our sense of profound sorrow and deep sympathy.

Reference to Earthquake Victims in Latur and Osmanabad Districts of Maharashtra

THE DEPUTY CHAIRMAN: Hon. Members, it is with a sense of deep grief that I refer to the tragic suffering and loss of life following the earthquake which struck Latur and Osmanabad districts of Maharashtra and some parts of Karnataka and Andhra Pradesh in the early hours of the 30th September, 1993.

Our hearts go out to the next of kin of those who lost their lives in this calamity. We express our deep sympathy and pray for the early recovery of the injured.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the victims in that catastrophe.

(Hon. Members then stood in silence for one minute.

THE DEPUTY CHAIRMAN: As a mark of respect to the memory of Shri J. R. D. Tata, I adjourn the House till 11.00 A.M. tomorrow.

The House then adjourned at thirteen minutes past eleven of the clock till eleven of the clock on Friday, the 3rd December, 1993.